

- 4) The Interlocutory Application bearing IA No. 1700 of 2024, is disposed of as Allowed.
- 5) The Registry shall list the main Company Petition on Board as and when New Applications, if any, arising out of the present Company Petition listed on Board.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare